

Crl. Misc. (B) Case No. 535/2020

ORDER

30-09-2020

This bail application has been filed under Section 439 CrPC for accused Atiqur Rahman in connection with Dibrugarh PS Case No. 1638/2020.

Heard learned Advocates for both the sides.

LCR of Dibrugarh PS Case No. 1638/2020 was called for and gone through the same.

Accused was arrested and produced on 27-09-2020. The alleged offences are of serious nature. Moreover, the investigation of this case is at very early stage and grant of bail to the accused at this stage will hamper the investigation and hence, rejected.

Return the LCR of Dibrugarh PS Case No. 1368/2020.

Misc. case stands disposed off.

Let a copy of this order be released as certified to be true copy under the signature of the Bench Assistant.

Sessions Judge,
Dibrugarh